

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

No: 1792 of 2026/RG/LP

Dated: 14.08.2026

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Urmillah Rehman
D/O Abdul Rehman Lone
R/O Lalan Bonpora Tehsil & District Anantnag

vide Notification No. 2067 of 2023/RG/LP Dated 13.09.2023 has been declared as Absolute/Final after condonation of delay.

By Order

Mujtaba 13/08/26
(Syed Mujtaba Hussain)
Registrar Administration

No: 35644-51 /RG/LP Dated: 14.08.2026

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2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Anantnag**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Urmillah Rehman**, Advocate
.....for information and necessary action.

Mujtaba 13/08/26
Registrar Administration

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

No: 1793 of 2026/RG/LP

Dated: 14.08.2026

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Tabasum Mushtaq
D/O Mushtaq Ahmad Shiekh
R/O Chotipora Shadi Mohalla, Tehsil Handwara, District Kupwara

vide Notification No. 2064 of 2023/RG/LP Dated 13.09.2023 has been declared as Absolute/Final after condonation of delay.

By Order

Mujtaba 13/08/26
(Syed Mujtaba Hussain)
Registrar Administration

No: 35659-69 /RG/LP Dated: 14.08.2026

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2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Kupwara**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Tabasum Mushtaq**, Advocate
.....for information and necessary action.

Mujtaba 13/08/26
Registrar Administration

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

No: 1794 of 2026/RG/LP

Dated: 014.08.2026

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Azim Rafiq
S/O Rafiq Ahmad Peer
R/O Syed Abad Peer Mohalla Tehsil Aripal District Pulwama

vide Notification No. 2150 of 2023/RG/LP Dated 28.09.2023 has been declared as Absolute/Final after condonation of delay.

By Order

Mujtaba
13/08/26
(Syed Mujtaba Hussain)
Registrar Administration
4 *8*

No: 35670-77/RG/LP Dated: 14.08.2026

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2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Pulwama**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Azim Rafiq**, Advocate
.....for information and necessary action.

Mujtaba
13/08/26
Registrar Administration
4 *8*

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

No: 1795 of 2026/RG/LP

Dated: 014.08.2026

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Safia Shafi

D/O Mohammad Shafi Teli

R/O Saderbal Hazratbal, Tehsil North, District Srinagar

vide Notification No. 317 of 2023/RG/LP Dated 14.02.2023 has been declared as Absolute/Final after condonation of delay.

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Mujtaba 13/08/26
(Syed Mujtaba Hussain)
Registrar Administration

No: 35678-05/RG/LP Dated: 014.08.2026

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2. Secretary, Bar Council of India, New Delhi.
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4. President, Kashmir Advocates Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Safia Shafi, Advocate**
.....for information and necessary action.

Mujtaba 13/08/26
Registrar Administration

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

No: 1796 of 2026/RG/LP

Dated: 014.08.2026

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Asmat Hassan
D/O Ghulam Hassan Mir
R/O Barsoo, Delharpora Tehsil Awantipora, District Pulwama

vide Notification No. 98 of 2025/RG/LP Dated 22.01.2025 has been declared as Absolute/Final after condonation of delay.

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Mujtaba 13/08/26
(Syed Mujtaba Hussain)
Registrar Administration

No: 35686-93/RG/LP Dated: 014.08.2026

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2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Pulwama**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Asmat Hassan**, Advocate
.....for information and necessary action.

Mujtaba 13/08/26
Registrar Administration

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

No: 1797 of 2026/RG/LP

Dated: 014.08.2026

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Aasim Nazir Hajam
S/O Nazir Ahmad Hajam
R/O Hardu Akad, Tehsil Mattan, District Anantnag

vide Notification No. 1817 of 2022/RG/LP Dated 11.11.2022 has been declared as Absolute/Final after condonation of delay.

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Mujtaba 13/08/26
(Syed Mujtaba Hussain)
Registrar Administration

No: 35705-12 RG/LP Dated: 014.08.2026

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4. President, District Court Bar Association, **Anantnag**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Aasim Nazir Hajam**, Advocate
.....for information and necessary action.

Mujtaba 13/08/26
Registrar Administration

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

No: 1790 of 2026/RG/LP

Dated: 014.08.2026

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Mohsin Shafi Bhat
S/O Mohammad Shafi Bhat
R/O Quil Mukam, Tehsil Aloosa, District Bandipora

vide Notification No. 1899 of 2022/RG/LP Dated 11.11.2022 has been declared as Absolute/Final after condonation of delay.

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Mujtaba 13/08/26
(Syed Mujtaba Hussain)
Registrar Administration

No: 35713-20/RG/LP Dated: 014.08.2026

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4. President, District Court Bar Association, **Bandipora**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Mohsin Shafi Bhat, Advocate**
.....for information and necessary action.

Mujtaba 13/08/26
Registrar Administration

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

No: 17-99 of 2026/RG/LP

Dated: 014.08.2026

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Qal Qounsar Mubarak
D/O Mubarak Ahmad Bhat
R/O Karewa Colony, Tehsil & District Kulgam

vide Notification No. 2354 of 2024/RG/LP Dated 12.09.2024 has been declared as Absolute/Final after condonation of delay.

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Mujtaba 13/08/26
(Syed Mujtaba Hussain)
Registrar Administration

No: 35721-20 /RG/LP Dated: 014.08.2026

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2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Kulgam**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Qal Qounsar Mubarak, Advocate**
.....for information and necessary action.

Mujtaba 13/08/26
Registrar Administration

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

No: 1800 of 2026/RG/LP

Dated: 014.08.2026

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Shakeel Ahmad Bhat
S/O Gh Mohi Ud Din Bhat
R/O Ganoora Faizabad, Tehsil & District Anantnag

vide Notification No. 2026 of 2023/RG/LP Dated 12.09.2023 has been declared as Absolute/Final after condonation of delay.

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Mujtaba 13/08/26
(Syed Mujtaba Hussain)
Registrar Administration

No: 35729-36/RG/LP Dated: 014.08.2026

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4. President, District Court Bar Association, **Anantnag**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Shakeel Ahmad Bhat**, Advocate
.....for information and necessary action.

Mujtaba 13/08/26
Registrar Administration

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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NOTIFICATION

No: 1801 of 2026/RG/LP

Dated: 014.08.2026

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Sonobar Mir
D/O Assad Ullah Mir
R/O Batwina, Tehsil Wakura, District Ganderbal

vide Notification No. 1209 of 2023/RG/LP Dated 05.06.2023 has been declared as Absolute/Final after condonation of delay.

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Mujtaba 13/08/26
(Syed Mujtaba Hussain)
Registrar Administration

No: 35737-44/RG/LP Dated: 014.08.2026

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2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Ganderbal**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Sonobar Mir**, Advocate
.....for information and necessary action.

Mujtaba 13/08/26
Registrar Administration